

Development Authority has already issued an advertisement inviting applications. A copy of the advertisement, which gives the broad details of the Scheme, is placed on the Table of the House. [Placed in Library. See No. LT-1603/67.]

FERTILIZERS PLANTS AT HALDIA AND  
PARADEEP

810. SHRI CHINTAMANI PANI-  
GRAHI :  
SHRI MARANDI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the proposal to locate a plant at Haldia for the manufacture of urea and complex fertilizers has been finalised.

(b) if so, the details thereof; and

(c) whether the scheme for setting up another fertilizer factory at Paradeep has also been finalised ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS AND OF SOCIAL WEL-  
FARE (SHRI RAGHU RAMAIAH) :

(a) Not yet. It has only been approved in principle.

(b) Does not arise.

(c) No.

FAMILY PLANNING

811. SHRI CHINTAMANI PANI-  
GRAHI : Will the Minister of HEALTH  
AND FAMILY PLANNING be pleased  
to state :

(a) whether the Central Family Plan-  
ning Institute has launched a survey to  
determine the "role played by rumours" in  
arresting progress of family planning  
work; and

(b) if so, the results of the survey ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH, FAMILY  
PLANNING AND URBAN DEVELOP-  
MENT (DR. S. CHANDRASEKHAR) :

(a) Yes. A study of IUCD rumours was  
carried out by the Central Family Planning

Institute in Delhi in which 100 persons  
were interviewed.

(b) The main results of the survey as  
reported by the Central Family Planning  
Institute are given in the Annexure laid  
on the Table of the House. [Placed in  
Library. See No. LT-1604/67].

MARRIAGEABLE AGE

812. SHRI CHINTAMANI PANI-  
GRAHI : Will the Minister of HEALTH  
AND FAMILY PLANNING be pleased  
to state :

(a) whether the proposal regarding  
raising the age of marriage for boys and  
girls to check the growth of population  
has been finalised;

(b) if so, the details thereof; and

(c) how it is proposed to be imple-  
mented ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH, FAMILY  
PLANNING AND URBAN DEVELOP-  
MENT (DR. S. CHANDRASEKHAR) :

(a) to (c). The proposal regarding rais-  
ing minimum age of marriage for boys  
and girls is still under consideration.

CAUSTIC SODA AND DDT PLANTS  
AT KORBA

813. SHRI RAM AVTAR SHARMA :  
SHRI G. C. DIXIT :  
SHRI LAKHAN LAL GUFTA :

Will the Minister of PETROLEUM AND  
CHEMICALS be pleased to state the pre-  
sent position regarding the proposal of the  
Madhya Pradesh Government for the  
establishment of Caustic Soda, DDT and  
BHC Lindane plants at Korba in the State  
sector ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS AND OF SOCIAL WEL-  
FARE (SHRI RAGHU RAMAIAH) : As  
the capacities already licenced/approved  
for D.D.T., B.H.C. and Lindane are ade-  
quate to meet the demands during the  
Fourth Plan period, the Madhya Pradesh  
Government/the Madhya Pradesh Adyogik  
Vikas Nigam Ltd., have been advised to  
work out alternative schemes for the uti-  
lisation of chlorine; these are awaited.